

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 232 of 2014

Dated: 23rd November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Pune Power Development Pvt. Ltd.Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors.
.... Respondent(s)**

Counsel for the Appellant (s) : Ms. Deepa Chawan,
Mr. H. S. Jaggi &
Mr. Ravindra Chile

Counsel for the Respondent (s) : Ms. Sumana Naganand
for R-2 & R-3

ORDER

At the request of learned counsel for the respondent, post this matter for arguments of the appellant on **22nd January, 2016.**

**(T. Munikrishnaiah)
Technical Member
*rkt/vg***

**(Justice Surendra Kumar)
Judicial Member**